

basis of household surveys conducted by the States/ UTs. However, as per the National Sample Survey conducted by the Social and Rural Research Institute- International Marketing Research Bureau (SRI-IMRB) in 2005, the estimated number of Out of School Children was 1.34 crore. As per a second National Sample Survey conducted in 2009 by the same organization the estimated number of Out of School Children is 0.81 crore.

(d) Considerable steps have been taken to ensure provision of schooling for all children in the 6-14 age group. The Right of Children to Free and Compulsory Education (RTE) Act, 2009, which became operative with effect from 1st April 2010, mandates compulsory admission, attendance and completion of elementary education. The Framework for implementation of Sarva Shiksha Abhiyan (SSA) has been revised to correspond to the provisions of the RTE Act. Important provisions for universal enrolment and retention include the opening of schools in the neighbourhood, improvement of school infrastructure and facilities, residential hostel buildings for children in habitations un-served by regular schools and also for children without adult protection, recruitment of additional teachers, provision of text-books and uniforms to children, special training for Out-of-School children to facilitate learning in mainstream schools, opening of Kasturba Gandhi Balika Vidyalayas in the Educationally Backward Blocks etc. RTE Act also provides for important child centered measures like prohibition of corporal punishment, elimination of discrimination against the children of weaker section and disadvantaged groups, no detention or expulsion until completion of elementary education, recruitment of professionally qualified teachers and curricular reform to ensure that the children get opportunities for their all round development and can pursue and complete elementary education free from any fear, trauma or anxiety. The Mid- Day- Meal scheme also contributes to reducing the number of Out of School Children.

#### **Reservation in aided schools and colleges**

2098. SHRI PRAMOD KUREEL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how much money has been given by Central Government in the last five years to aided schools and colleges in the country; the details thereof, State-wise;

(b) whether there is any provision of reservation for SCs/STs/OBCs in faculty positions and general administration in these institutions;

(c) if not, the reasons therefor;

(d) whether Government has any plan to enforce reservations in these institutions;

(e) if so, by when; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The Ministry of Human Resource Development is not sanctioning grants directly to any of the aided schools and colleges. Under Sarva Shiksha Abhiyaan (SSA) grants are released to schools including aided schools and the Ministry approves annual works plan and budget for each State and central funding is released to State Implementing Society for implementing over-all SSA programme in the State. SSA interventions in respect of Government aided schools cover items like free textbooks, teacher grant, teacher in-service training, school grant etc. The details of total central funding released under SSA to States during the last five years is given in statement-I. (See below). Similarly, grants are released to all schools including aided schools under Mid Day Meals (MDM) Scheme. The grants released to States/Union Territories under MDM are at statement-II (See below). Central Government is releasing grants to University Grants Commission (UGC). UGC releases grants under different schemes to institutions eligible to receive grants under Section 12 B of UGC Act, 1956. Aided colleges are released grants only if they are eligible under Section 12 B of the Act.

(b) to (f) The policy of reservation in teaching/faculty positions and general administration in schools and colleges are covered by respective reservation policy of concerned Government. In respect of Government aided schools and colleges, recruitment procedures differ from State to State and reservations for SC/ST/OBC in recruitment of teachers/non-teaching faculty are as per State Government rules and regulations only. The policy of reservation will apply to private aided schools and colleges as and when such a provision is made under Article 15 (5) of Constitution of India by the respective Government.

**Statement-I**

Release during 2006-07 to 2010-11 under SSA

(Rs. in lakh)

Sl.No.	Name of the State	Release				
		2006-07	2007-08	2008-09	2009-10	2010-11
1	2	3	4	5	6	7
1	Andhra Pradesh	46245.56	28100.00	71031.78	38569.90	81000.0
2	Arunachal Pradesh	7143.74	11043.55	13683.64	11427.95	20401.75
3	Assam	51464.72	28903.62	42740.91	47480.00	76854.35
4	Bihar	107744.39	135417.64	186158.47	121739.06	204789.63
5	Chhattisgarh	50182.20	46787.76	51853.86	55592.82	87863.00
6	Goa	724.12	899.57	804.41	550.58	671.27
7	Gujarat	14806.97	22658.26	25432.47	20031.73	44065.01
8	Haryana	25647.12	14220.00	20546.87	27600.00	32786.11
9	Himachal Pradesh	6250.75	7638.30	8552.99	8608.00	13786.66
10	Jammu & Kashmir	22083.37	20063.27	20532.59	37363.27	40348.79
11	Jharkhand	51515.00	80748.99	69041.09	70940.22	89562.26

12	Karnataka	54206.98	40604.78	51578.19	44220.60	66903.00
13	Kerala	6382.00	8323.42	10854.04	11989.50	19660.73
14	Madhya Pradesh	110879.68	86769.94	85569.35	113249.00	176783.00
15	Maharashtra	52158.56	45729.96	67386.02	56432.00	85537.00
16	Manipur	9.24	1850.95	321.21	1500.00	13253.77
17	Meghalaya	4294.00	9359.63	9440.36	9383.00	18540.90
18	Mizoram	3441.69	4212.02	5112.59	6617.75	10115.31
19	Nagaland	2315.20	4596.00	2867.87	4913.00	8636.83
20	Orissa	44010.95	62853.68	49080.90	63061.60	73177.85
21	Punjab	12879.92	10493.88	13808.10	20044.00	39612.74
22	Rajasthan	75809.82	101307.20	108326.80	127124.00	146182.29
23	Sikkim	402.14	1036.25	1075.31	1736.00	4469.19
24	Tamil Nadu	37329.65	53125.09	45414.47	48366.00	69068.57
25	Tripura	5330.01	4178.49	6464.12	7473.00	17121.48
26	Uttar Pradesh	206654.00	204758.00	212884.89	196011.90	310462.88
27	Uttarakhand	16934.00	13162.80	11444.45	16006.29	25793.94
28	West Bengal	61736.80	90571.68	65169.37	104142.00	174703.17
29	A & N Islands	419.62	187.10	780.54	412.44	357.78

1	2	3	4	5	6	7
30	Chandigarh	300.00	934.95	820.52	1100.72	2155.89
31	Dadra & N. Haveli	100.00	418.54	104.63	350.18	413.78
32	Daman & Diu			0.00	169.00	162.99
33	Delhi	4230.24	1671.55	1529.01	3088.62	3552.71
34	Lakshadweep	87.47		70.00	143.80	127.39
35	Puducherry		577.07	638.59	669.96	485.38
	TOTAL	1083719.91	1143203.94	1261120.41	1278107.89	1959407.42

**Statement-II**

*Details of funds released to States/UTs during 2008-09, 2010-11 under the Mid Day Meal Scheme*

Sl. No.	State/UT	2008-09		2009-10		2010-11		2011-12
		Allocation	Expenditure incurred by States/UTs	Allocation	Expenditure incurred by States/UTs	Allocation	Expenditure incurred by States/UTs	Released to States/UTs
1	2	3	4	5	6	7	8	9
1	Andhra Pradesh	27962.7	18809.99	26105.62	20981.31	48302.37	45775.07	35901.52
2	Arunachal Pradesh	820.79	819.79	1616.82	1073.71	2043.18	1663.96	851.88
3	Assam	27156.47	22491.68	28555.8	25167.47	34408.20	39322.31	31307.52

4	Bihar	62168.38	34026.4	52100.05	31936.13	80506.41	78795.91	46509.30
5	Chhattisgarh	30402.54	29177.16	17578.58	15661.61	36187.73	36938.86	24146.68
6	Goa	554.38	256.92	794.34	578.81	1168.27	1049.35	525.41
7	Gujarat	21711.35	19764.8	24603.06	21163.78	28851.62	30167.61	9024.83
8	Haryana	7299.26	5230.65	19094.93	17651.91	15325.12	15325.12	9415.39
9	Himachal Pradesh	11073.48	9956.65	4835.78	5932.09	6487.67	7002.68	2119.16
10	Jammu & Kashmir	4868.06	1955.48	5607.67	2982.36	7990.60	8234.22	4424.55
11	Jharkhand	18033.59	14334.13	22777.87	18335.06	32595.49	28691.03	9366.97
12	Karnataka	23339.47	22461.3	26902.33	25847.73	45368.29	42599.65	26712.66
13	Kerala	12492.2	9581.17	13845.1	10198.55	18511.33	18112.88	5597.40
14	Madhya Pradesh	57669.41	53776.27	53311.19	35598.17	65781.83	69417.09	42608.25
15	Maharashtra	72925.21	63724.02	57771.47	46105.61	107492.08	85622.18	28622.76
16	Manipur	1463.58	768.77	1478.66	1056.59	5658.11	5575.57	654.03
17	Meghalaya	2593.86	2342.07	5635.93	5360.22	13831.77	12275.48	1312.82
18	Mizoram	1401.91	1298.23	821.34	769.19	1902.29	1668.96	482.16
19	Nagaland	940.08	864.04	1062.01	1023.36	4026.97	4079.66	642.72
20	Orissa	28851.34	28238.19	32108.24	28046.1	38959.13	28403.44	10995.55

1	2	3	4	5	6	7	8	9
21	Punjab	16874.65	14022.09	11139.42	10267.4	16605.10	16310.76	4328.57
22	Rajasthan	55153.39	47740.75	40639.53	36328.56	46225.76	46428.64	30474.64
23	Sikkim	425.86	418.84	444.55	423.78	899.59	920.36	234.24
24	Tamilnadu	24235.39	23906.89	40189.22	40012.72	44250.56	42407.53	23373.44
25	Tripura	2968.42	1729.19	3801.36	4462.79	4856.76	4661.20	3768.14
26	Uttarakhand	5136	3702.27	5169.29	3916.02	10963.29	12478.40	5782.58
27	Uttar Pradesh	82307.17	75170.48	89054.39	83949.67	102715.36	114633.53	69799.51
28	West Bengal	65732.32	41447.18	74165.5	60920.72	79480.03	79578.36	23544.72
29	A&N Islands	322.35	322.35	216.48	154.48	247.06	207.31	437.75
30	Chandigarh	364.88	364.88	343.12	343.12	525.54	492.83	136.63
31	D&N Haveli	151.42	151.42	152.62	144.46	290.45	288.83	72.75
32	Daman & Diu	71.57	71.57	89.96	89.96	147.78	142.10	81.87
33	Delhi	5772.06	2656.45	7074.43	3817.07	9072.32	7944.17	5979.24
34	Lakshadweep	41.85	19.59	46.48	38.5	80.54	48.87	21.21
35	Pondicherry	423.6	421.42	429.7	Not received	693.24	651.84	339.69
TOTAL		673709	552023.08	669562.8	560339.01	912452.00	887915.93	459596.54